

कार्यालय कलेक्टर (खनिज शाखा)
जिला मनेन्द्रगढ़-चिरमिरी-भरतपुर (छ.ग.)

Email id-mining-mcb@cg.gov.in

क्रमांक / 78 / खनिज / 2024-25

मनेन्द्रगढ़, दिनांक 22/01/2025

प्रति,

रजिस्ट्रार,
माननीय नेशनल ग्रीन ट्रिब्यूनल,
सेंट्रल जोनल बेंच, भोपाल (म.प्र.)

विषय :- Original Application No. 236/2024 (CZ) Manish Singh Gahlot & Anr. VS State of Chhattisgarh & Ors. बाबत।

संदर्भ:- आपका Reminder Notice पत्र क्रमांक NGT-CZB/2025/06 Bhopal, Date 13/01/2025 एवं पत्र क्रमांक NGT-CZB/Jud./2025/403 Bhopal, Date 24/10/2024

—००—

उपरोक्त संदर्भित विषयांतर्गत माननीय नेशनल ग्रीन ट्रिब्यूनल, सेंट्रल जोनल बेंच, भोपाल में विचाराधीन प्रकरण OA 236/2024 मनीष सिंह गेहलोत एवं अन्य विरुद्ध स्टेट ऑफ छत्तीसगढ़ एवं अन्य में पारित आदेश दिनांक 23.10.2024 तारतम्य में केवई नदी में अवैध उत्खनन, भण्डारण, ट्रेडिंग एवं अवैध परिवहन के संबंध में जांच हेतु छत्तीसगढ़ पर्यावरण संरक्षण मण्डल पर्यावास भवन सेक्टर 19 नवा रायपुर अटल नगर (छ.ग.) का आदेश क्रमांक 6820/विधि/छ.ग.प.सं.म./2024 अटन नगर, दिनांक 29.10.2024 के द्वारा क्षेत्रीय कार्यालय पर्यावरण संरक्षण मण्डल अंबिकापुर (छ.ग.) से श्री हितेश कुमार (वैज्ञानिक) एवं जिला मनेन्द्रगढ़-चिरमिरी-भरतपुर (छ.ग.) के खनि अधिकारी श्री दयानंद तिग्गा को नामांकित किया गया था।

उक्त आदेश के परिपालन में नामांकित सदस्यों द्वारा दिनांक 08/11/2024 को केवई नदी में अवैध उत्खनन, भण्डारण, ट्रेडिंग एवं अवैध परिवहन के संबंध में जांच किया गया है।

उपरोक्तानुसार मौका जांच प्रतिवेदन (Action Taken Report) आपकी ओर सादर प्रेषित है।

संलग्न :- उपरोक्तानुसार।

कलेक्टर

जिला मनेन्द्रगढ़-चिरमिरी-भरतपुर (छ.ग.)

Action Taken Report

Subject: Action taken report in compliance to the Hon'ble NGT Central Zonal Bench Bhopal order dated 23.10.2024 in the matter of O.A. No.- 236/2024, Manish Singh Gahlot & another Vs State of Chhattisgarh & Others.

Abstract: In reference to the subject Hon'ble NGT ordered to constitute a joint committee consisting:

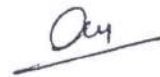
- (i) One Representative from the Collector, District Manendragarh-Chirmiri-Bharatpur, Chhattisgarh –Mr. Dayanand Tigga, Mining Officer, District Manendragarh-Chirmiri-Bharatpur, Chhattisgarh.
- (ii) One Representative from Chhattisgarh Environment Conservation Board, Chhattisgarh – Mr. Vijay Singh Porte, Regional Officer, Chhattisgarh Environment Conservation Board, Ambikapur.

The committee is directed to visit the site affected area (Kewai River, District- Manendragarh-Chirmiri-Bharatpur) where the issue raised regarding illegal mining storage trading and illegal transportation and submit the factual and action taken report within six week.

Report: As per the order, the committee visited the site (Kewai River, District- Manendragarh-Chirmiri-Bharatpur) and following observation has been made:-

1. Kevai river is divided into two parts in the middle. Which forms the border of the states of Chhattisgarh and Madhya Pradesh.
2. A total of 02 sand storage are approved in the bank of Kevai River in Chhattisgarh's part. The first approved sand storage is located in Patwari Halka No. 04, Khasra Serial No. 606, 610, total area of 0.40 hectare, of Village Bichiyatola, Teh-Kelhari District- Manendragarh-Chirmiri-Bharatpur. The




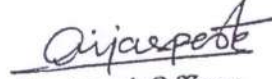


above mentioned sand storage (Proprietor- Mr. Vivek Kumar Tiwari) has received storage license from Mineral Department, District Manendragarh-Chirmiri-Bharatpur from 16/06/2023 to 15/06/2026. Sand storage was found in additional area than the approved area. Which was found at a distance of 91 meters from the river.

The second approved sand storage is located on 0.115 hectare area of Patwari Halka No. 04, Khasra Serial No. 682 of village Bichiyatola, Teh-Kelhari District- Manendragarh-Chirmiri-Bharatpur. The said sand storage (Proprietor-Mr. Vikas Pratap Singh) has received storage license from Mineral Department District Manendragarh-Chirmiri-Bharatpur from 27/10/2021 to 26/10/2024. Which was found at a distance of 113 meters from the river.

3. It was told by the villagers present during the inspection that the work of storage and trading is not being done in both the above approved sand storage area for about 06 months.
4. During the inspection, no excavation of sand was found in the site of Chhattisgarh part of Kevai river.


खनि अधिकारी
MINING OFFICER,
जिला-मनेन्द्रगढ़, चिरमिरी-भारतपुर (C.G.)
(Mr. Dayanand Tigga)
Mining Department,
Dist-MCB (C.G.)


Regional Officer
Regional Office
C.G. Environment Conservation Board
Ambikapur (C.G.)
REGIONAL OFFICER,
(Mr. Vijay Singh Porte)
C.G. Environment Conservation Board,
Ambikapur, Dist-Surguja (C.G.)